

DIVISION BENCH

ITEM NO.109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.71/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 17th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S VIVA INFRAVENTURE PVT. LTD. V/S M/S NAD BINDU INFRA TECH PVT. LTD.
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Arushi Rathore with : *For the Operational Creditor*
Sh. Vikas Tiwari & Sh. Kumar Deepraj, Advs.

Sh. Utkarsh Srivastava with : *For the Corporate Debtor*
Sh. Prashast Puri, Adv.

ORDER

- 1.** Ld. Counsel, Ms. Arushi Rathore representing the Operational Creditor seeks and is granted two weeks time to file rejoinder.
- 2.** Let the needful be done within the aforesaid stipulated period with advance copy to be supplied to the other side.
- 3.** The matter is adjourned for further hearing on 20th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

17th April, 2024

Avaneesh Kumar Singh
(Stenographer)